



കേരള സർക്കാർ  
Government of Kerala  
2021



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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## PART IV

# Private Advertisements and Miscellaneous Notifications

**KERALA BOOKS AND PUBLICATIONS SOCIETY**

(An undertaking of the Government of Kerala)  
Kakkanad P. O., Kochi-682 030, Kerala

**e-TENDER NOTICES**

(1)

No. P1-3526/2021/547.

12th February 2021.

e-Tenders are invited through [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) for hiring the following Systems (installing the system of required specification inside KBPS premises) which are to be attached to Harris M 300 and Goss WS—D 598 web offset printing machines in two bid system.

- I Online Defect Checking systems (detailed specification attached as annexure I and eligibility criteria as annexure III)—2 Nos.
- II Online variable data/barcoding and QR code printing systems (detailed specification attached as annexure II and eligibility criteria as annexure III)—2 Nos.
- III Online variable data/barcoding and QR code printing system with online defect checking systems (detailed specification attached as annexure I, annexure II and eligibility criteria as annexure III)—2 Nos.

**TERMS AND CONDITIONS**

1. All tenders/bid shall be accepted only through online mode (<https://etenders.kerala.gov.in>) and no manual submission of the same shall be allowed.
2. EMD for ₹ 1,00,000 and cost of tender document ₹ 7,000 should be remitted through online, as per terms and conditions of the e-tender site.
3. Re-submission of offer is possible, before the last date as permitted in the site.
4. Date of pre bid meeting query end date—2-3-2021 at 11 hrs.  
Date of pre bid meeting—3-3-2021 at 11 hrs.  
The intending tenderers can visit KBPS (if required) during working hours upto—31-3-2021 at 11 hrs.  
Due date for online tender/bid submission—3-4-2021 at 11 hrs.  
Date of online technical bid opening—8-4-2021 at 11 hrs.
5. A pre bid meeting will be arranged by the Society on the aforesaid date. Those who are interested for participating in the meeting should send their details/queries to the e-mail id : [kbpspurchase@gmail.com](mailto:kbpspurchase@gmail.com) within the time mentioned.
6. Rate per label, including cost of consumables, spares, servicing charges, and labour charges should be quoted. The initial investment towards the transportation and installation of the system should be borne by the party.
7. The offer should be valid up to three years from the date of opening of the tender.
8. The contract will be for a period of 3 (three) years from the date of signing.
9. Parties/contractors who have defaulted in executing any purchase order/contract with KBPS or whose purchase order/contract were terminated by KBPS are not eligible to participate in this tender.
10. The near relatives of employees of KBPS are not eligible to participate in the tender. The relationship for the purpose will be as specified in Stores Purchase Manual of Kerala (extract given as Annexure A). In addition to this mother's sister's son/daughter shall also deemed to be a relative. The scanned copy of the declaration (Annexure B) in this regard, duly filled and signed should be submitted online.
11. The scanned copy of the agreement in ₹ 200 Kerala stamp paper duly filled, signed and sealed in every page should be submitted online.

12. Bidders are requested to quote the rates in the price schedule (BOQ) only. The basic rate, GST, freight charges, taxes/levies, etc. should be quoted separately in the respective columns of BOQ. Please do not quote/mention rates anywhere else in the tender other than BOQ.
13. Tenders/bids received online without duly filled, signed and sealed preliminary agreement, Annexure B, tender document etc. will not be considered and shall be summarily rejected.
14. All the rights to accept or reject whole or part of the tender without assigning any reason thereof is reserved by the Society. The decision of the Society will be final and binding on the tenderer.
15. KBPS reserves the right to decide which system is to be selected for hiring purpose (whether I & II or III).
16. All the rules and regulations of the tender/bid shall be in accordance with the Stores Purchase Manual of the Government of Kerala.

(sd.)  
Managing Director.

#### Annexure I

#### Hiring of Online Defect Checking Systems for checking defects in the labels printed inside KBPS premises which are to be attached to Harris M 300 and Goss WS-D 598 web offset printing machines—Detailed specification

- (1) **Mode of Operation** : Online mode
- (2) **Details of paper area and printed image to be checked:**
  - (a) Maximum Reel width : 760 mm
  - (b) Minimum Reel width : 430 mm
  - (c) Cut off of machine : 598 mm
  - (d) Top image : CMYK (4 color)
  - (e) Bottom image : Monochrome (Black)
- (3) **Paper:**
  - (a) Type of paper : Maplitho
  - (b) GSM range : 60 — 90
  - (c) Shade of paper : White/natural shade
- (4) **Variable Data Printing:**
  - (a) Colour : Black
  - (b) Quantity : 180 -200 crores per annum
  - (c) Dimensions of variable data in a single label
    - i. 15 x 15 mm (QR code)
    - ii. 8 x 28 mm (Barcode)
    - iii. 7 x 38 mm (Alpha numeric variable data)
    - iv. 3 x 20 mm (Alpha numeric variable data)
    - v. 4 x 27 mm (Alpha numeric variable data)
    - vi. 3 x 40 mm (Alpha numeric variable data)

(The dimensions and the number of variable data may change from time to time.)

**(5) Checking:**

- (a) Must check the readability of Barcode/QR code in each label.
- (b) Must check the genuinity of all variable data by comparing it with the master data file, used for printing.
- (c) Must check the alignment of Printing, Bar code/QR code and Variable data in each label.
- (d) Must check the continuity of Variable data in ascending or descending order.
- (e) Must check for missing and duplication of variable data.
- (f) Must check all kinds of printing defects and misalignment of registration.
- (g) Must be able to start the checking of variable data from a particular data onwards in ascending/descending order.
- (h) System must be capable of detecting colour variant  $\Delta E \geq 3$ .
- (i) Minimum defect size (dot)= $0.15\text{mm}^2$
- (j) Min defect size (as a line) (WxL) =
  - i. width = 0.15mm
  - ii. length = 3mm
- (k) Minimum registration error =  $\pm 0.15\text{mm}$ .
- (l) detection speed ranges
  - i. Minimum detection speed = 150 m/min
  - ii. Maximum detection speed = 300 m/min

(The machine should be capable of detecting both in Minimum and Maximum detection speeds).
- (m) 100% Accuracy level to be maintained in error detection.

**(6) Number of labels per sheet:**

- (a) 30 labels in 760 x 600 mm (maximum)

**(7) Camera:**

- (a) Resolution 8K.
- (b) Line scanning.
- (c) System must be capable of checking both sides. Top camera must be 8K colour and that on bottom must be monochrome camera.

**(8) Rejection system:**

- (a) Real time monitoring must be available and graphical representations with the details like type and location of error in each defective label must be provided through defective label log.
- (b) The party should sort the defective labels from the good labels separately and both the defective and the good labels should be handed over in separate lots as per the time schedule.

**Annexure II****Hiring Online Barcode/Q R code printing systems which are to be attached to Harris M 300 and Goss WS-D 598 Web Offset Printing Machines inside KBPS premises-Detailed specification****A. Inline Web Offset Printing Machine Details:—**

1. Model : Goss W S D 598 and Harris M300
2. Cut off size : 598 mm
3. Machine operating speed : 30000 I P H
4. Maximum web width : 965 mm

The variable data and Q.R code printing system to be mounted and installed between the machine folder unit and the sheeter unit.

**B. Printed sheet details:—**

1. Paper used.
  - i. Type of paper used : Map litho.
  - ii. GSM range : 60-90.
  - iii. Shade of paper : White/natural shade.
  - iv. Brightness : 80% (min)
2. Image resolution : 600 x 600 dpi
3. Max Sheet size : 600 x 760 mm with 30 labels.

Variable data and Barcode/Q R code printing is to be done in each of 30 labels.

- |            |   |                           |
|------------|---|---------------------------|
| Label size | : | 193 x70 mm                |
| Quantity   | : | 180 -200 crores per annum |

Dimensions of variable data in a single label

- i. 15 x 15 mm (QR code)
- ii. 8 x 28 mm (Barcode)
- iii. 7 x 38 mm (Alpha numeric variable data)
- iv. 3 x 20 mm (Alpha numeric variable data)
- v. 4 x 27 mm (Alpha numeric variable data)
- vi. 3 x 40 mm (Alpha numeric variable data)

(The dimensions and the number of variable data may change from time to time)

**C. Variable data and Barcode/Q R code Printing Speed ranges:—**

1. Maximum Barcode/Q R Code printing speed : 300m/min
2. Minimum Barcode/Q R Code printing speed : 150m/min

(The machine should be capable of printing both in Minimum and Maximum speeds)

**D. Details of Barcode/Q R code and Variable data to be printed in each label:—**

## 1. Variable Data Printing:

- (a) Colour : Black.
- (b) Ink : Must be pigment based ink

2. The data printed on the sheet should be 100% dried and scratch proof which cannot be erased with water/ other chemicals. If any labels appeared before the customer after erasing or bleaching the barcodes, QR codes and variable data portion, successful tenderer/bidder will be liable for the revenue loss incurred on the part of KBPS.
3. The Bar codes and Q R codes printed by the printing system must be 100% scannable at high speeds.
4. The printing system should have the specification and capability to run at minimum 600 dpi resolution at 300m/min and must be able to read even using a local mobile application/Barcode/Q R code scanner.
5. The inks used in the system should be eco friendly and does not produce any hazardous components to environment and human life while in contact with it or its residue/waste.
6. The system should be capable to run in heavy industrial production environment.
7. The console in the variable data printing system must be handled by only using computer controller.

**E. Printing Technology used:—**

1. Printing Technology: Piezo Electric Drop on Demand with total Print width of 760mm.
2. Transverse direction positioning of each separate print head must have a precision less than 5µm . (Max substrate height 25mm).
3. Z positioning of each separate print head must have a precision less than 5µ.m. (Max substrate height 25mm).

**Annexure III****Eligibility for the successful tenderer:**

- a. The eligible party should install and demonstrate the system in our Goss WSD 598 and Harris M300 web offset printing machines successfully in between the folder and sheeter units ensuring speed and other quality parameters of ink jet printing, defect checking etc.
- b. Machine must support site power supply as per Indian power supply standards
- c. All software and accessories like frame work required to mount the system, compressors, UPS, computers etc. must be provided along with the systems.
- d. Work order confirmation will be given only after satisfactory performance in continuous production.
- e. System should be capable of upgrading technology related to print head, camera, software and allied systems and it should be carried out in the prescribed time schedule demanded by KBPS.
- f. KBPS will provide printed labels for printing Bar code/QR code or for checking defects depending on the system hired, space for installing the system, utility (electricity). Party to provide required system, manpower to operate the system, consumables, software, machine maintenance including spares.
- g. Payment will be made on weekly basis, within 7 days from the date of presentation of certified bill. Statutory contributions such as ESI and EPF etc. will be the liability of successful tenderer/bidder. All statutory deductions as applicable shall be made from bill before settlement. In other words successful tenderer/bidder will be liable to satisfy all statutory payments including ESI, PF etc.

- h. Successful tenderer/bidder should ensure that any defects/irregularities/bar-coding/QR coding challenges should not be occurred in labels during online bar coding and QR coding and should maintain the quality parameters of bar codes, QR codes and variable data and ensure the security features as well.

In case of any failure from the part of successful tenderer/bidder, in this regard, KBPS shall have the right to recover the loss incurred, from the bill submitted by the successful tenderer/bidder towards the work contract allotted to the party.

- i. Two (2) % wastage will be allowed for Barcode, QR code and variable data printing on labels by using the online bar coding and QR coding system attached with Harris M300 and Goss WS - D 598 Web Offset Printing Machines.

The cost of additional wastage (excess wastage consumed) of paper incurred to the Society for Barcode, QR code and variable data printing will be deducted from the bill submitted by the successful tenderer/bidder.

- j. Successful tenderer/bidder shall not underlet or sublet the execution of the Barcode, QR code and variable data printing.
- k. Successful tenderer/bidder should print the bar code, QR code and variable data only in the required number of labels as per the order placed by KBPS from time to time and that no labels should be barcoded, QR coded in excess than the numbers specified in the work order from KBPS.
- l. Successful tenderer/bidder shall carry out the barcode, QR code and variable data printing of labels in accordance with the time schedule prescribed by KBPS without any failure. Any delay occurred in the supply of bar coded, QR coded labels will be viewed seriously and penalized accordingly.
- m. The successful tenderer/bidder should carry out the checking of defects in labels in accordance with the time schedule prescribed by KBPS without any failure. Any delay occurred in the supply of defect free labels will be viewed seriously and penalized accordingly.
- n. Successful tenderer/bidder shall provide computer, printer and manpower for carrying out the corrections in labels as per the requirement of KBPS.
- o. KBPS can provide 10 x 10 ft room size if required, to store consumables required for the supplied systems. The successful tenderer/bidder should arrange their own space/office out side KBPS if more space is required. KBPS will not be responsible for any loss/missing of consumables.
- p. Successful tenderer/bidder shall be responsible for maintaining proper records and registers as required under various statutes.
- q. The system should be delivered, installed and commissioned within 3 (three) months from the date of work order.

#### ANNEXURE A

#### EXTRACT FROM THE STORES PURCHASE MANUAL OF KERALA

##### Meaning of "Relative"

A person shall be deemed to be a relative of another if, and only if,

- (a) they are members of Hindu undivided family or;
- (b) they are husband and wife; or
- (c) the one is related to the other in the manner indicated in Schedule 1-A

**Schedule 1 A List of Relatives**

- (1) Father
- (2) Mother (including step-mother)
- (3) Son (including step-son)
- (4) Son's wife
- (5) Daughter (including Step-daughter)
- (6) Father's Father
- (7) Father's Mother
- (8) Mother's Mother
- (9) Mother's Father
- (10) Son's son
- (11) Son's Son's Wife
- (12) Son's Daughter
- (13) Son's Daughter's Husband
- (14) Daughter's Husband
- (15) Daughter's Son
- (16) Daughter's Son's Wife
- (17) Daughter's Daughter
- (18) Daughter's Daughter's Husband
- (19) Brother (including step-brother)
- (20) Brother's Wife
- (21) Sister (including step-sister)
- (22) Sister's Husband
- (23) Husband's Father
- (24) Husband's Mother
- (25) Husband's Sister
- (26) Wife's Father
- (27) Wife's Mother
- (28) Wife's Brother
- (29) Wife's Sister
- (30) Wife's Sister's Husband
- (31) Father's Brother
- (32) Father's Sister
- (33) Mother's Brother
- (34) Mother's Sister
- (35) Father's Sister's Husband
- (36) Father's Brother's Wife
- (37) Mother's Brother's Wife



- (38) Mother's Sister's Husband
- (39) Brother's Son
- (40) Brother's Son's Wife
- (41) Brother's Daughter
- (42) Sister's Son
- (43) Sister's Daughter
- (44) Father's Brother's Son
- (45) Father's Brother's Daughter
- (46) Father's Sister's Son
- (47) Father's Sister's Daughter
- (48) Mother's Brother's Son
- (49) Mother's Brother's Daughter

### Annexure B

#### DECLARATION

#### FOR NO NEAR RELATIVE (S) OF THE CONTRACTOR WORKING IN KBPS

I .....S/o Sri. ....

Hereby certify that none of my relative(s) as defined in the tender notice are employed in KBPS as per detail given below. In case at any stage, it is found that the information given by me is false/incorrect, Managing Director, KBPS shall have the absolute right to take any action as deemed fit, without any prior intimation to me.

Signature of the tenderer with seal

The relationship for the purpose of rule will be as specified in Stores Purchase Manual of Kerala

In case of proprietorship firm, certificate will be given by the proprietor, and in case of Partnership firm, certificate will be given by all the partners and in case of Ltd. Company by all the Directors of the Company or Company Secretary on behalf of all directors. Any breach of these conditions by the Company or firm or any other person, the tender/work will be cancelled and earnest money/security deposit will be forfeited at any stage whenever it is so noticed. The Department will not pay any damages to the Company or firm or the concerned person. The Company or firm or the persons will also be debarred for further participation in the concerned unit.

Place:

Signature of tenderer/Authorized Signatory

Date:

Name of the Tenderer

Seal of the Tenderer

(2)

No. P1-3516/2021/625.

19th February 2021.

e-Tenders are invited through [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) for the supply, Installation, Testing and Commissioning of Advanced high resolution Thermal CTP Platesetter with 4000 dpi and Workflow Software-1 No., in two bid system with the technical specification attached.

**Terms and Conditions**

1. Bidders possessing valid Digital Signature Certificate can submit their offers online. The manual submission of the same will not be entertained; online offer through [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) only will be accepted.
2. Resubmission of offer is possible, before the last date as permitted in the site.
3. Tender reference No.—P1-3516/2021/ dated:2-2021

Name of work— Supply, Installation, Testing and Commissioning of Advanced high resolution Thermal CTP Plate setter with 4000 dpi and Workflow Software

Quantity—1 No.

Tender fee (non-refundable)—₹ 15,000

EMD—₹ 75,000

Date of pre bid meeting query end date—8-3-2021 at 11 a.m.

Date of pre bid meeting—9-3-2021 at 11 a.m.

Due date for online tender/bid submission—9-4-2021 at 11 a.m.

Date of online technical bid opening—15-4-2021 at 11 a.m.

Period of validity of price/offer—6 months (180 days) from opening of tender.

4. A pre bid meeting will be arranged by the Society on the aforesaid date. Those who are interested for participating in the meeting should send their details/queries to the e-mail id : [kbspurchase@gmail.com](mailto:kbspurchase@gmail.com) within the time mentioned.
5. Prices should be quoted for the supply and installation of the machine at KBPS, Kakkanad, Kochi - 682 030.
6. Bidders are requested to quote rates in the price schedule (BOQ) only. The basic rate, GST, Freight charges, taxes/levies, etc. should be quoted separately in the respective columns of BOQ. Please do not quote/mention rates anywhere else in the tender other than BOQ.
7. The successful party should arrange training to the concerned staff.
8. The successful party should arrange the unloading, positioning and installation of the machine at the allotted space at KBPS.
9. Parties/contractors who have defaulted in executing any purchase order/contract with KBPS or whose purchase order/contract were terminated by KBPS are not eligible to participate in this tender.
10. Payment will be made only after the satisfactory receipt, installation and commissioning of the item in good condition.
11. The parties are requested to specify their GST No. and HSN code of the item.
12. The scanned copy of the brochures/specification of the quoted item should be submitted online and subsequently the original in a separate cover should reach the office of the undersigned on or before the opening time of the tender.

13. The near relatives of employees of KBPS are not eligible to participate in the tender. The relationship for the purpose will be as specified in Annexure 21 of Stores Purchase Manual of Kerala (extract given as Annexure A). In addition to this mother's sister's son/daughter shall also deemed to be a relative. The scanned copy of the declaration (annexure B) in this regard, duly filled and signed should be submitted online.
14. The scanned copy of the agreement in Rs. 200 Kerala stamp paper duly filled, signed and sealed in every page should be submitted online.
15. Tenders/bids received online without duly filled, signed and sealed preliminary agreement, tender document, Annexure B, etc. will not be considered and the tenders shall be summarily rejected.
16. All the rights to accept or reject whole or part of the offer without assigning any reason thereof is reserved by KBPS. The decision of KBPS will be final and binding on the tenderer. The Courts at Ernakulam alone shall have jurisdiction over the subject matter of the contract.
17. All rules and regulations of the Tender/bid shall be in accordance with the Stores Purchase Manual of the Government of Kerala.

(Sd.)  
Managing Director.

**SUPPLY, INSTALLATION AND COMMISSIONING OF TECHNICAL SPECIFICATION OF ADVANCED HIGH RESOLUTION  
THERMAL CTP PLATE SETTER WITH 4000 DPI AND WORKFLOW SOFTWARE—DETAILED SPECIFICATION**

**Advanced CTP Thermal Platesetter**

**SPECIFICATIONS**

- |                 |   |  |
|-----------------|---|--|
| Exposing Method | : | External Drum  |
| Imaging System  | : | 830 nm laser   |
| Output Speed    | : | Min. 32 Plates Per Hour<br>throughput at 1,030 x 800 mm<br>size @ 2,400 dpi as standard  |
| Plate Size      | : | Max. 1050 x 830 mm/Min 400 x 300 mm  |
| Media Type      | : | Thermal Plate  |
| Plate Thickness | : | 0.15 mm-0.3 mm   |
| Resolution      | : | 4,000 dpi  |
| Repeatability   | : | ± 5 microns (Continuous exposure over two times on the same plate)   |
| Accuracy        | : | ± 20 microns between two plates imaged on the same device.   |
| Plate Loading   | : | Semi automatic (manual loading of plates to the feed table. The system should able to auto load the plates into the drum. Also the system should able to auto load the plates in queue into the drum after processing the preceding plate) |
- The machine should be advanced, future ready and fully synchronised to accept next generation chemical free and process free plates.
  - The machine should be open architecture so that the plate setter should be with complete freedom to choose consumables (plates) and technical support provider, not only at the time of purchase but also for future needs.
  - The machine should support Dynamic Autofocus, Auto temperature control of laser chassis and Auto drum balance.

## WORKFLOW SOFTWARE SPECIFICATIONS

1. A PDF based integrated workflow comprising of in-line Preflighting, imposition, Proofing, PDF Export & High resolution rendering, PPF file creation (for CIP 3) to define ink key setting of the printing machine.
2. Software should support PDF editing.
3. 5 integrated imposition licenses for 5 separate users to process jobs independently from start to finish.
4. Possibility to define various levels of user privileges for security reasons. (Strong administrative control for Pre Press head to define various activities and features for each Pre-Press operator.)
5. Integrated Pre-flighting engine for pdf error reporting, rectification & validation.
6. Execution of various parts of same job ( eg.: Text/Cover/ inserts) including complex cover types under one job order entry in the workflow system for the purpose of ease in job management & distribution across various offset presses or digital presses.  
(Software compatible with digital presses also)
7. Possibility to auto-gang jobs of various sizes intelligently considering print quantity & Paper wastage.
8. Availability of the latest Pantone inks library.
9. Tools to apply multiple screens on various pages elements.  
(Different LPI can be applied to different images of the same page)
10. Possibility to schedule system maintenance, job archival and database backup without operator intervention  
(Auto back Up enabled in the server reduces the risk of job-loss from the system)
11. In-built color-management for accurate reproduction of colors.
12. Automated generation of bleeds in case unavailable in file.
13. 4000 dpi capability.
14. Icon based easy to use graphics user interface GUI for error notifications & status updates.
15. Possibility of outputting jobs to multiple CtP devices (Thermal, Violet & Digital devices).
16. Job defined based on actual work order number should be made available for easy retrieval, archival & reprints)  
(This avoids time consuming process of searching previous jobs).

## ANNEXURE A

## EXTRACT FROM THE STORES PURCHASE MANUAL OF KERALA

Meaning of "Relative"

A person shall be deemed to be a relative of another if, and only if,

- (a) they are members of Hindu undivided family or;
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- (c) the one is related to the other in the manner indicated in Schedule 1-A

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### Annexure B

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Signature of the tenderer with seal

The relationship for the purpose of rule will be as specified in Stores Purchase Manual of Kerala (extract given as Annexure A).

In case of proprietorship firm, certificate will be given by the proprietor, and in case of Partnership firm, certificate will be given by all the partners and in case of Ltd. Company by all the Directors of the Company or Company Secretary on behalf of all directors. Any breach of these conditions by the Company or firm or any other person, the tender/work will be cancelled and earnest money/security deposit will be forfeited at any stage whenever it is so noticed. The Department will not pay any damages to the Company or firm or the concerned person. The Company or firm or the persons will also be debarred for further participation in the concerned unit.

Place:

Signature of tenderer/Authorized Signatory

Date:

Name of the Tenderer

Seal of the Tenderer